

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

47. CP/212(MB)2022

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **17.11.2022**

Name of the Party: Ajay Sukhwani
 Vs.
 Edwise Consultants Private Limited

Section 213, 241(1), 242(4), 243(1) (b), of Companies Act, 2013

ORDER

The Court is convened through Video Conference.

Due to technical glitch, the matter is adjourned to **19.01.2023**.

Sd/-

Sd/-

MANOJ KUMAR DUBEY
Member (Technical)

KISHORE VEMULAPALLI
Member (Judicial)

/Dubey/